

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 133

CP No. 109/Chd/Pb/2023

IN THE MATTER OF:-

Healthcaps India Ltd.

...Petitioner

Under Section: 66, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Tanvi
19.04.2024

Sd/-
Court Officer